

**Tamil Nadu Physical Education And Sports University
(Amendment) Act, 2014**

14 OF 2014

[03 September 2014]

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**Tamil Nadu Physical Education And Sports University
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An Act further to amend the Tamil Nadu Physical Education and Sports University Act, 2004.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-fifth Year of the Republic of India as follows:-

1. Short title and commencement :-

- (1) This Act may be called the Tamil Nadu Physical Education and Sports University (Amendment) Act, 2014.
- (2) It shall come into force at once.

2. Amendment of section 11 :-

In section 11 of the Tamil Nadu Physical Education and Sports University Act, 2004 (hereinafter referred to as the principal Act), for sub-section (1), the following subsection shall be substituted, namely :-

"(1) The Minister in-charge of the portfolio of Sports and Youth Welfare in the State of Tamil Nadu shall be the Pro-Chancellor of the University."

3. Amendment of section 27 :-

In section 27 of the principal Act, in sub-section (1), for clause (c), the following clause shall be substituted, namely:-

"(c) The Secretary to Government in-charge of Youth Welfare and Sports Development;"